

सकता है कि यह मशीन ३-पारो वाले ६-यूनिट कोड पर आधारित है, जिसका अधिकतम सैडान्तिक वेग लगभग ६० शब्द प्रति मिनट है, जब कि २-पारो वाले ५-यूनिट कोड की एक-भाषिक मशीनों का वेग लगभग ६७ शब्द प्रति मिनट है।

(ग) इस बात का निर्णय आजमाइश तथा जांच के परिणाम पर आश्रित है।

†THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR) :

(a) Yes. Suitability or otherwise is under experiment and detailed examination.

(b) The price of this bi-lingual machine is not known but is likely to be approximately Rs. 7,000. No comparison can reasonably be drawn with the machines already in use which are all uni-lingual. As regards capacity, the machine is designed on 3-shift 6-unit code basis with a maximum theoretical speed of about 60 w.p.m. as against about 67 w.p.m. of the uni-lingual machines which are based on 2-shift 5-unit code.

(c) The decision is dependent on the findings of the experiments and examination.]

श्री नवाब सिंह चौहान : ये जो युनि-लैंगुअल मशीनें हैं, इनकी कीमत क्या है ?

श्री राज बहादुर : इनकी कीमत दो हजार से लेकर तीन हजार रुपये तक होती है।

श्री नवाब सिंह चौहान : जो इसकी जांच पड़ताल हो रही है, क्या उसके लिये कोई कपेटो मुकर्रर है ? अगर है, तो उसमें कौन कौन हैं, कब से इसकी जांच हो रही है और कब तक परिणाम घोषित होने की आशा है ?

श्री राज बहादुर : विभाग के जो इंजीनियर हैं वही इसकी जांच करते हैं और वही इसकी आजमाइश करते हैं।

*240. [For answer, vide cols. 1314-15 infra.]

*241 and *242. [The questioner (Shri C. L. Verma) was absent. For answers, vide cols. 1316-17 infra.]

DRAINAGE OF NAJAFGARH JHEEL

*243. MOULANA M. FARUQI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have approved any scheme for the drainage of the Najafgarh Jheel this year; and

(b) if so, what is the cost of the scheme; and how this cost will be met?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): (a) Yes, Sir.

(b) Estimated cost is Rs. 4.00 lakhs. Out of this 75% of the expenditure will be recovered from the beneficiaries and the balance 25% will be met by Government.

مولانا ایم - فاروقی، کتنے ایکڑ زمین کے لئے آپ مہد کرتے ہیں کہ سنبھائی کا انتظام ہو جائے گا،

‡[मौलाना एम० फारूकी : कितने एकड़ ज़मीन के लिये आप उमीद करते हैं कि सिंचाई का इंतज़ाम हो जायगा ?]

SHRI A. M. THOMAS: The scheme is to reclaim 1,600 acres which will be fit for *rabi* cultivation. The scheme envisages additional production of 800 tons of foodgrains and 29,000 tons of sugarcane. Rs. 4,00,000 has been sanctioned for the scheme out of which Rs. 3 lakhs will be treated as recoverable expenditure from the beneficiaries. The rest of the expense will be borne by the Centre as well as by the Punjab Government.

DR. RAGHUBIR SINH: To whom does the reclaimed land belong? Does it belong to Government or to some private party?

SHRI A. M. THOMAS: It is a lake. It is called the Najafgarh Jheel. It belongs to the Government.

SAIA B. K. P. SINHA: On what basis will the land so reclaimed be allotted? To be more precise will it be run as a co-operative farm or allotted for private farming?

SHRI A. M. THOMAS: These details are being worked out. Sir, I am informed by my senior colleague that the land belongs to private parties.

RICE GIFTED TO PAKISTAN

•244. MOULANA M. FARUQI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government have given any rice to Pakistan as gift during the current year; and

(b) if so, how much and at what cost?

THE DEPUTY MINISTER OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS) :
(a) No, Sir.

(b) Does not arise.

GOODWILL MISSION OF THE DELHI MUNICIPAL COMMITTEE TO U.S.S.R.

*245. MOULANA M. FARUQI: Will the Minister of HEALTH be pleased to state:

(a) whether a goodwill mission of the Delhi Municipal Committee was sent to the Union of Soviet Socialist Republics in September, 1957; and

(b) if so, what was the number of members of the delegation?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) Does not arise. TELEPHONE TRUNK CALL BILLS

*246. SHRI JUGAL KISHORE: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that telephone trunk call bills are not issued within the stipulated period and are delayed for several months;

(b) what amount remained outstanding against such bills during the last year;

(c) what is the amount of loss sustained by Government due to non payment of arrears as a result of late issue of trunk call bills; and

(d) what steps Government have taken in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) to (d). A statement is laid on the Table of the Sabha.

STATEMENT

It is true that there is delay in the submission of telephone trunk-call bills in some of the Telephone Revenue Accounting Offices. On 1-7-57 a sum of 43-33 lakhs in respect of all bills issued upto 31-3-57 was outstanding. A substantial proportion of this relates to Government departments. No loss is considered to be sustained as a result of late issue of bills. The question of expediting the submission of bills and the collection of dues was considered in detail recently and steps have already been taken to improve the situation.

CONNECTING OF BHIWANI WITH ROHTAK BY BROAD GAUGE LINE

*247. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration by Government to connect Bhiwani town in Hissar District with Rohtak by broad gauge line; and

(b) if so, what action Government are taking in this connection and when that proposal is expected to materialise?